

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 105

CP (IB) No. 291/Chd/Hry/2023

IN THE MATTER OF:-

Span Engineers

...Petitioner

Versus

Pragati Infra and Engineering LLP

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 08.07.2024.

Sd/-
Court Officer

Tanvi
14.05.2024